



2026:AHC:16397

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 19784 of 2025

Husnara Khatoon

.....Petitioner(s)

Versus

State Of U.P. And 5 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Subhash Chandra
Counsel for Respondent(s)	:	C.S.C., Sudhir Bharti

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

List has been revised.

Nobody is present on behalf of the writ petitioner to press the present writ petition.

Accordingly, the application is **dismissed** for want of prosecution.

January 22, 2026
A. Prajapati

(Vikas Budhwar,J.)